

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P. (C) NO.9342 OF 2020

PETITIONER:-

VEDAVYASA TRUST,
REP. BY ITS CHAIRMAN
BHAJANA KOVIL ROAD, CHALAPPURAM,
CALICUT-673 002

BY ADV. S. KRISHNAMOORTHY

RESPONDENTS:

1. THE STATE OF KERALA,
REP. BY ITS SECRETARY TO GOVERNMENT,
HIGHER EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
2. APJ ABDUL KALAM TECHNOLOGICAL UNIVERSITY,
REP. BY ITS REGISTRAR, CET CAMPUS,
THIRUVANANTHAPURAM - 695 016.
3. THE VICE CHANCELLOR,
APJ ABDUL KALAM TECHNOLOGICAL UNIVERSITY,
CET CAMPUS,
THIRUVANANTHAPURAM - 695 016.

BY SRI.K.P.HARISH, GOVT. PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON 28.4.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS-----
W.P (C) No.9342 of 2020
-----Dated this the 28th day of April, 2020**ORDER**

When this matter was taken up for consideration through video conferencing, it is submitted by the learned Standing Counsel for the University that connected matters are pending, wherein interim order was not granted. However, he submits that no adverse action will be initiated or pursued as against the petitioner for non payment of affiliation fee, which has been demanded by the University. The said submission is recorded.

It is also submitted by the learned Standing Counsel for the University that the University shall not refuse the processing of application of the petitioner for renewal of affiliation for the year 2020-2021 for non furnishing of the financial guarantee or affiliation fee for the year 2019 - 2020. The aforesaid order is subject to the result of the writ petition. Needless to say that the web portal for submitting the application for renewing the affiliation shall be kept open to enable the petitioner to file the affiliation application.

Post the writ petition on 19.05.2020.

BECHU KURIAN THOMAS
JUDGE

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXHIBIT P1:- TRUE COPY OF THE SUMMARY OF SANCTIONED INTAKE AND ACTUAL INTAKE OF STUDENTS FROM 2016-17 ONWARDS.

EXHIBIT P2:- TRUE COPY OF THE CIRCULAR NO.27742/CDC-A3/ 2014/CU ISSUED BY THE CALICUT UNIVERSITY DATED 23.12.2015.

EXHIBIT P3:- TRUE COPY OF THE NOTIFICATION NO.KTU/A 456/2015 DATED 12.03.2020 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P4:- TRUE COPY OF THE ORDER NO.KYU/A/456/2015 OF APPLICATION DATED 15.05.2019.

EXHIBIT P5:- TRUE COPY OF THE MINUTES OF THE PROCEEDINGS OF THE 14th KERALA ASSEMBLY HELD ON 26.6.2019

EXHIBIT P6:- TRUE COPY THE NOTIFICATION ISSUED BY THE 2ND RESPONDENT DT 9.4.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE